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GEOGRAPHICAL INDICATIONS



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GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:02/05/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4259	783271	M/S. RUPANI INDUSTRIES 45,GOVT.INDUSTRIAL AREA, KALPI ROAD, KANPUR V/S. M/S. BINOD HOSIERY 31, SHIBTALLA STREET, KOLKATA	M/S. THE KOTTAY. 111/2, HARSH NAGAR, KANPUR - 208 012 V/S. M/S. TRADE MARK REGISTRATION BUREAU. 1, NETAJI SUBHAS ROAD , KOLKATA - 700 001
2	167248	546085	M/S. YOGI HERBALAS 103- D.S.I.D.C. OKHLA PHASE I, NEW DELHI-110 020. V/S. M/S. SHALIMAR CHEMICAL WORKS LTD. 92 E, ALIPORE RD., KOLKATA-700 027, WEST BENGAL.	M/S. MAN MOHAN SINGH ASSOCIATES 7/24, 3 <sup>RD</sup> FLOOR, WEST PATEL NAGAR, NEW DELHI-110008. V/S. M/S. TRADE MARK REGISTRATION SERVICES 1, NETAJI SUBHAS ROAD, KOLKATA-700001.
3	154004	838912	M/S. MEGA MARKETING CO. (PVT) LTD., SHOP NO.1, MINERVA MOTOR MKT., KASHMERE GATE, DELHI-110 006 V/S M/S. PHILLIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KV ASHMERE GATE, DELHI-110006.	M/S. UNIQUE REGISTRATION SERVICE. A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI-110007 V/S. M/S. DELHI REGISTRATION SERVICE. 85/86, GODODIA MARKET, KHARI BAOLI, DELHI-110006

4	233923	897929	<p>M/S. T.T. INDUSTRIES, 79, EAST PARK ROAD, OPP. AJMALKHAN PARK, KAROLBAGH, NEW DELHI - 110 005 V/S M/S. G.M.R. KNITTERS, PLOT NO. 42, SIDCO INDL. ESTATE , HARVEY ROAD, TIRUPUR, TAMILNADU</p>	<p>M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S M/S. LR. SWAMI CO., NO, 3, PLAY GROUND VIEW STREET NANDANAM EXTENSION, CHENNAI- 600035</p>
5	233047	849762	<p>M/S. RINCO SALES AGENCY, 161, GURU NANAK AUTO MARKET, KASHMERE GATE, DELHI – 6 V/S M/S. NIPPON AUDIOTRONIX LTD, D-8, SECTOR 10, NOIDA, U.P</p>	<p>M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092 V/S M/S. H.P. SINGH ADVOCATE, H- 7, GREEN PARK EXTENSION, NEW DELHI- 110016</p>
6	187370	828270	<p>M/S. PILOT NOZZLES CO, 60, SHAHPIR JADID, MEERUT (UP)- 250 002 V/S M/S. RAILS ENGINEERING WORKS, 21, BALAJI INDUSTRIAL ESTATE, AKURLI VILLAGE, KANDIVALI (EAST), MUMBAI-400101</p>	<p>M/S. EVEREST TRADE MARK CO, CH.NO.718, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054 V/S M/S. RAILS ENGINEERING WORKS, 21, BALAJI INDUSTRIAL ESTATE, AKURLI VILLAGE, KANDIVALI (EAST) MUMBAI-400101</p>



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S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	236469	806006	M/S. VEENUS ENTERPRISES, 4-E, KAMLA NAGAR, DELHI-110007 V/S M/S. DINESH JAIN, D-423, DEFENCE COLONY, NEW DELHI-110024	M/S. VERMA REGISTRATION SERVICE, E-133, KAMLA NAGAR, DELHI-110007 V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	DEL-T- 1683/55113	514661	M/S. PUNJAB TRACTORS LIMITED, PHASE IV, SAS NAGAR, DISTT. ROPER-160055. PUNJAB. V/S. M/S. PRAKASH AGRICULTUR INDUSTRIES (INDIA), FOUNDRY NAGAR, HATHRAS ROAD, AGRA, U.P	M/S. L.S. DAVAR & CO., 5/1, (FIRST FLOOR), KALKAJI EXTEN, NEW DELHI- 110019 V/S. M/S. PRAKASH AGRICULTUR INDUSTRIES (INDIA), FOUNDRY NAGAR, HATHRAS ROAD, AGRA, U.P.
3	246225	1038190	ST. IVES LABORATORIES INC., 2525 ARMITAGE AVENUE MELROSE PARWK, ILLINOIS , U.S.A V/S. M/S. JOLAN INTERNATIONAL LIMITED, D-9, S.M.A. INDUSTRIAL AREA, G.T. KARNAL ROAD, DELHI-110033	ANAND AND ANAND, B - 41, NIZAMUDDIN EAST, NEW DELHI - 110 013 V/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI - 110 005.
4	240023	709419	M/S. ESSCO SANITARY APPLIANCES,	M/S. THE ACME COMPANY, B-41, NIZAMIDDIN EAST

			A-2, S.M.A. INDUSTRIAL AREA, G.T. KARNAL ROAD, DELHI- 110032. V/S. M/S. MARC ENTERPRISES PVT. LTD, S-100, BADLI INDUSTRIAL AREA, PHASE- I, DELHI- 110042.	NEW DELHI- 110013. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.
5	168053	708344	M/S. LIBERTY FOOTWEAR COMPANY. LIBERTY HOUSE, RAILWAY ROAD, KARNA-132001. (HARYANA) V/S. M/S. ASSOCIATED APPARELS PRIVATE LIMITED. AKASH DEEP, 4/5, ZAKARIA BUNDER ROAD, SEWRI, MUMBAI-400015	M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. ARJUN T. BHAGAT & CO. 132/1, MODI STREET, P.B. NO.1865, FORT, MUMBAI-400001
6	246952	712036	M/S. DODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49 COMMUNITY CENTER FRIENDS COLONY NEW DELHI- 110065 V/S. M/S. GIRNAR FOOD & BEVERAGES PRIVATE LIMITED, GIRNAR COMPLEX, KURESHI NAGAR, KURLA (EAST), MUMBAI- 400070 (FINAL HEARING 2:30 PM)	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32, INSTITUTIONAL AREA, GURGAON- 122001, V/S. M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA, RAJABAHADUR MANSION, 20,AMBALAL DOSHI MARG, (HAMAN STREET), FORT MUMBAI- 400023 (FINAL HEARING 2:30 PM)
7	235089	767335	M/S. KEMPPYO, P.O. BOX 13, FIN-15801, LAHII, FINLAND, V/S. M/S. TARA PRODUCTS, E- 19, DSIDC INDUSTRIAL, COMPLEX, ROHTAK ROAD, DELHI- 110041	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHIR RAM PLACE, CHOWK TELIWARA, SADAR BAZAR DELHI- 110006
8	164645	635965	IQBAL KRISHAN DOGRA & MRS. MEENAKSHI DOGRA E-176, GREATER KAILASH ,PART II, NEW DELHI 110 048 V/S. M/S. FOODWORLD HOSPITALITY PVT.LTD., 2197, SECTOR B/2, VASANT KUNJ, NEW DELHI-110070	INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, DELHI - 110 062. V/S. M/S. FOODWORLD HOSPITALITY PVT.LTD., 2197, SECTOR B/2, VASANT KUNJ, NEW DELHI-110070

9	DEL-T-4357/88038	679299	M/S. JANTA GRAH UDYOG, RAM NAGAR, KOSI KALAN, MATHURA, U.P. V/S. M/S. KARM SOAP WORKS, 65, SARESH BAGH, KANPUR, U.P.	M/S. P.K. ARORA ADVOCATE, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA, U.P. V/S. M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P.
10	176637	1069481	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.	M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.
11	161734	1053743	M/S. TAS MED (I) PVT. LTD. PLOT NO.45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH V/S. M/S. H. LUNDBECK A/S (DENMARK)	RAHUL RAJPUT (ADVOCATE), FOR CHAMBERS OF LAW 336-B, BHAI RANDHIR SINGH NAGAR, LUDHIANA, PUNJAB V/S. M/S. DE PENNING & DE PENNING MA-99, MOULSARI AVENUE, DLF PHASE-III, GURGAON-122002
12	128039	615030	M/S. INDO ITALIA MANUFACTURING CO. D-50, MANSAROVAR GARDEN, NEW DELHI-110015. V/S. M/S. MOTOR INDUSTRIES CO.LTD. HOSUR ROAD, ADUGODI, BANGALORE- 560030.	M/S. GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS, J-1102, NEELPADAMKUNJ, SECTOR-1, VAISHALI GHAZIABAD- 201010 V/S. M/S. DEPENNING & DEPENNING 10, GOVERNMENT PLACE EAST, KOLKATA-700069
13	117097	694204	M/S. O.K. MASALA COMPANY, C-8, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI- 110035. V/S. M/S. KAMLESH TEA ESTATE PVT. LTD, 1660, SHEIKHAN, KOSI KALAN, DISTT. MATHURA, U.P.	M/S. ANAND & ANAND B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006
14	155028	638702	M/S. VENICE SIMPLON ORIENT EXPRESS INC, NEW YORK, U.S.A. V/S. M/S. INDIAN EXPRESS NEWSPAPERS (BOMBAY) LTD, EXPRESS TOWER, NARIMAN POINT, MUMBAI- 400021.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. MR. MANOJ G. MENDA, 6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI- 400005.



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1	120521	895600	M/S. BANI EXPORTS, CHATHA RICE MILLS, CHATIWIND GAGE, AMRITSAR PUNJAB V/S. M/S. KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT. LTD, R.O. 60(OLD 34), ANDERSON STREET CH7ENNAI- 600001	M/S. S. HANDA & CO, B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505 V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006
2	161848	801435	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008, PUNJAB. V/S. M/S. DARSHAN SINGH AND COMPANY, G.T. ROAD, GORAYA- 144409, DISTRICT JALANDHAR, PUNJAB.	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008 PUNJAB. V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005
3	221882	861460	SHRI. VINOD KUMAR JAIN, 24, VEER NAGAR, JAIN COLONY, DELHI- 110007. V/S.	M/S. DELHI REGISTRATION SERVICE, 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025.

			M/S. CLASSIC EQUIPMENT PVT, 45, VEER NAGAR JAIN COLONY, DELHI- 110007.	V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092
4	136190	701490	M/S. THREE-N- PRODUCTS PVT.LTD, F-171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATIONS, MUMBAI- 400020.	M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013



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S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	177155	627458	M/S. SHRIRAM PISTIONS AND RINGS LIMITED, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001	M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA
2	134995	610530	M/S. SHEEL CHND FLOOR MILLS PVT. LTD, VILLAGE DEHRIA, NEAR ITI, RAM	M/S. ROMESH CHADHA & CO, GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, GANESHGANJ,



			<p>PUR ROAD, HALDWANI- 263139, DISTT. NAINITAL, U.P. V/S. M/S. SHRI LAL MAHAL LIMITED, B- 16, BHAGWAN DAS NAGAR, PUNJABI BAGH, DELHI-26</p>	<p>LUCKNOW- 226018. V/S. M/S. S.K. TRADEMARKS CO., C-36, MAHENDRU ENCLAVE, LANE NO. 4, DELHI- 110 009</p>
3	160326	618513	<p>M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD., MODI FLOUR MILLS COMPUND, OKHLA INDUSTRIAL ESTATE, NEW DLEHI- 110020 V/S. M/S. AUSTIN NICHOLS &amp; CO., INCORPORATED OF 777 WESTCHESTER AVENUE, WHITE PLAINS, NEW YORK 10604. U.S.A.</p>	<p>M/S. MAN MOHAN SINGH ADV 7/24, WEST PATEL NAGAR, NEW DELHI- 110008 V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062.</p>
4	151853	642597	<p>M/S. GANGA ENTERPRISES, G.T. ROAD, SIRHIND PUNJAN. V/S. M/S. KOHINOOR SANITATIONS PVT. LTD, AZAD MARKET, MANDI ROAD, JALANDHAR, PUNJAB.</p>	<p>M/S. INTTL ADVOCARE, F-252, SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. BAJAJ REGISTRAION SERVICE, 102, JAY ESS COMPLES, SHASTRI MARKET, OPP. DAIL VIR PARTAP, JALANDHAR- 144001. PUNJAB.</p>
5	DEL-T- 3102/59867	670884	<p>M/S AAE BEE MOTORS, 1155/2 BORA BAZAR, KASHMERE GATE, DELHI- 6, V/S M/S PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI -110006</p>	<p>M/S MAHTTA &amp; CO. ADVOCATES, 43- B/ 3, UDHAM SINGH NAGAR, LUDHIANA -1 (PB). V/S M/S PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI -110006</p>
6	DEL-T- 4750/95586	843378	<p>M/S. PHARMACEUTICALS, PINDI STREET, LUDHIANA. PUNJAB V/S. M/S. GALPHA LABORATORIES LTD, 17/10, PIPERMINTWALA ESTATE, BHANDUP, MUMBAI- 400078</p>	<p>M/S. MAHTTA &amp; CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. PUNJAB V/S. M/S. VISHESH &amp; ASSOCIATES, 2, 3<sup>RD</sup> FLOOR, YESHWANT CHAMEBRS, 18-B, BHARUCHA MARG, KAKAGHODA, FORT, MUMBAI- 400023</p>
7	DEL-T- 3281/60362	628509	<p>M/S. SUPER FOODS, 19, INDUSTRIAL AREA, PHASE- I,</p>	<p>M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET,</p>

			<p><b>CHANDIGARH.</b>  <b>V/S.</b>  <b>M/S. KUNDAN RICE MILLS LTD,</b>  <b>D-16, 17, CITY CHAMBERS,</b>  <b>CENTRAL MARKET,</b>  <b>PRASHANT VIHAR,</b>  <b>DELHI- 110085</b></p>	<p><b>JALANDHAR- 144001.</b>  <b>PUNJAB.</b>  <b>V/S.</b>  <b>M/S. DELHI REGISTRATION SERVICE,</b>  <b>85/86, GADODIA MARKET,</b>  <b>KHARI BAOLI,</b>  <b>DELHI- 110006.</b></p>
8	167956	978744	<p><b>M/S. SONUS NETWORK,</b>  <b>U.S.A.</b>  <b>V/S.</b>  <b>M/S. SONUS ELECTRONICS</b>  <b>CORPORATION,</b>  <b>475, OLD LAJPAT RAI MARKET,</b>  <b>D ELHI- 110006.</b></p>	<p><b>M/S. REMFRY &amp; SAGAR,</b>  <b>REMFREY HOUSE AT THE</b>  <b>MILLENNIUM PLAZA, SECTOR 27,</b>  <b>GURGAON- 122002,</b>  <b>V/S.</b>  <b>M/S. S.M. GUPTA &amp; COMPANY,</b>  <b>262, LAWYER'S CHAMBER, CRIMINAL</b>  <b>SIDE TIS HAZARI COURTS,</b>  <b>DELHI- 110054.</b></p>
9	149371	878544	<p><b>M/S. A.A. AGRO.</b>  <b>938, SECTOR- 13,</b>  <b>UNBAN ESTATE,</b>  <b>KARNAL- 132001,</b>  <b>HARYANA</b>  <b>V/S.</b>  <b>M/S. CHOICE AGROS PVT. LTD,</b>  <b>MANSOORWAL DONA, AUJLA</b>  <b>ROAD, KAPURTHALA-144601,</b>  <b>PB.</b>  <b>(FINAL ARGUMENT 2:30 PM)</b></p>	<p><b>M/S. WORLDWIDE REGISTRATION</b>  <b>BUEARU,</b>  <b>60/30, NEW ROHTAK ROAD,</b>  <b>KAROL BAGH,</b>  <b>NEW DELHI- 110005</b>  <b>V/S.</b>  <b>M/S. MAHTTA &amp; CO. ADVOCATES,</b>  <b>43-B/3, UDHAM SINGH NAGAR,</b>  <b>LUDHIANA- 1.</b>  <b>(FINAL ARGUMENT 2:30 PM)</b></p>



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1	247043	775294	M/S. UNIQUE TRADING CO. 2468, CHHOTA RANG MAHAL, TILAK BAZAR, DELHI- 110006 V/S. M/S. FRIENDS AUTO (INDIA) LTD, 38-A, INDUSTRIAL AREAL, FARIDABAD- 121001 HARYANA (FINAL HEARING 2:30 PM)	M/S. SHIV LAW HOUSE, 109/29, VARDHMAN TOWER, G BLOCK COMM. CENTRE, VIKAS PURI, NEW DELHI- 110018 V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 (FINAL HEARING 2:30 PM)
2	DEL-T- 3331/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. SUKHVINDER SINGH CHHABRA, W-9, OKHLA INDUSTRIAL AREA, PHASE- II , NEW DELHI- 110020. (FINAL ARGUMENTS AT 11:00AM)	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049. (FINAL ARGUMENTS AT 11:00AM)



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S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	196971	890318	M/S. ASBA PRODUCTS WH-41 MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-110064 V/S M/S. TEJA SHAH JAIN & SONS 6046, GALI MATKE WALI, SADAR BAZAR, DELHI-110006	M/S. K&A PARTNERS P-1A, 117. PRINCETON ESTATE DLF CITY, PHASE V, GURGAON-122002 HARYANA V/S M/S. MANGLA REGISTRATION SERVICE KATRA SHAHN-SHAHI (OPP. CENTRAL BANK) CHANDNI CHOWK, DELHI-110006
2	197370	772091	M/S. RAJSHREE DRUGS, SUBHASH NAGAR, BARAUT- 250611 U.P. V/S. M/S. FEM CARE PHARMA LIMITED, PLOT NO.D-55, M.I.D.C. AMBAD, NASHIK- 422010	M/S. THE CALCUTTA TRADE MARK CO, 236, CHANDNI CHOWK- FATEHPURI, POST BOX NO. 1237, DELHI- 110006 V/S. M/S. DABUR INDIA LIMITED BALSARA HOUSE, 43, NAGINDAS MASTER ROAD, FORT, MUMBAI- 400001



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NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:10/05/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	201910	917742	M/S. HALDIRAM INDIA PVT. LTD, B-1, H-8, MAHAN CO- OPERATIVE ESTATE, MAIN MATURA ROAD, NEW DELHI- 110044 V/S. M/S. HALDIRAM BHUJIWALA, 7, JAGMOHAN MULLICK LANE, KOLKATA- 700007	M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 V/S. M/S. KOLKATA TRADE MARK SERVICE, 62, BENTINCK STREET, 4 <sup>TH</sup> FLOOR, ROOM NO. 412, KOLKATA- 700069.
2	161129	645376	M/S. HECHETTE FILIPACCHI PRESSE, FRANCE. V/S. M/S. HINDUSTAN LEVER LTD, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013
3	162222	802947	M/S. BASANT INSULATORS, 70, CHANDER PURI, GHAZIABAD, U.P. V/S. M/S. TYCO INTERNATIONAL SERVICE, GMBH, FREIER PLATZ 10, CH- 8200 SCHAFFHAUSEN, SWITZERLAND.	M/S. ALOK KANSAL ADVOCATE, 50, CHAITANYA PURAM , NUCHANDI GROUND, MEERUT, U.P. V/S. M/S. ANAND AND ANAND B-41, NIZAMUDDIN EAST, NEW DLEHI- 110013



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Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:12/05/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	183414	999790	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR 26, CHANDIGARH. V/S. M/S. CADILA HEALTHCARE LTD, ZYDUS TOWER, SATELLITE CROSS ROADS, AHEDABAD- 380015, GUJARAT.	M/S. RAHUL RAJPUT (ADVOCATE) FOR CHAMBERS OF LAW 336-B, BHAI RANDHIR SINGH NAGAR, LUDHIANA, PB. V/S. M/S. SUBRAMANIAM, NATRAJ & ASSOCIATES, E-556, GREATER KAILASH-II, NEW DELHI- 110048.
2	158778	1023415	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. CENTAUR LABORATOREIS PVT. LTD, KUMAR ENGINEERING WORKS COMPUND, KALINA, SANTACRUZ (EAST), MUMBAI- 400029.	M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. ASIAN PATENT BUREAU, 22-23, 2 <sup>ND</sup> FLOOR, 160, D.N. ROAD, FORT MUMBAI- 400001.
3	136088	843453	M/S. AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD, 2735/9, MOHAN LAL PALACE,	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI

			NAYA BAZAR, DELHI- 110006. V/S. M/S.FIFA MARKETING AG, GRAFENAUWEG 2, CH-6304 ZUG, SWITZERLAND.	DELHI- 110006. V/S. M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
4	199536	832368	M/S. AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD, 2735/9, MOHAN LAL PALACE, NAYA BAZAR, DELHI- 110006. V/S. M/S.FIFA MARKETING AG, GRAFENAUWEG 2, CH-6304 ZUG, SWITZERLAND.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006. V/S. M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
5	214921	919469	FEDERATION INTERNATIONALE DE, FOOTBALL ASSOCIATION OF HITZIGWEG 11, ZURICH -8032, SWITZERLAND V/S. AMIR CHAND JAGDISH KUMAR 12/14, LIBAS PUR ROAD, SAMEYPUR, DELHI-110 042.	M/S. REMFRY & SAGAR ATTORNEYS-AT-LAW, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON - 122 002, NATIONAL CAPITAL REGION, INDIA V/S. M/S DELHI REGISTRATION SERVICE, PATENT & TRADE MARK ATTORNEYS, 85/86,GADODIA MKT., KHARI BAOLI, DELHI-110 006.
6	205293	619338	FEDERATION INTERNATIONALE DE, FOOTBALL ASSOCIATION OF HITZIGWEG 11, ZURICH -8032, SWITZERLAND V/S. AMIR CHAND JAGDISH KUMAR 12/14, LIBAS PUR ROAD, SAMEYPUR, DELHI-110 042.	M/S. REMFRY & SAGAR ATTORNEYS-AT-LAW, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON - 122 002, NATIONAL CAPITAL REGION, INDIA V/S. M/S DELHI REGISTRATION SERVICE, PATENT & TRADE MARK ATTORNEYS, 85/86,GADODIA MKT., KHARI BAOLI, DELHI-110 006.
7	152567	684931	M/S. SUNRIDER INTERNATIONAL, 1625, ABALONE AVENUE, TORRANCE, CA 90501, U.S.A. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. S.S. RANA & CO. 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003. V/S M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013.

8	119299	843453	<p>M/S. A.C.J.K., 2730, NAYA BAZAR, DELHI- 110006. V/S. M/S. G.S. CHATHA RICE MILLS, CHATIWIND GATE, TARN TARAN ROAD, AMRITSAR- 143022. PUNJAB.</p>	<p>M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. S. HANDA &amp; CO, B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505</p>
9	DEL-T-3529	688154	<p>M/S.EURO POLYMERS PRIVATE LIMITED, WH-66, MAYAPURI PHASE – I, NEW DELHI- 110064. V/S. M/S. MERISANT COMPANY, SWITZERLAND.</p>	<p>M/S. S. KUMAR &amp; COMPANY, 2/21, FIRST FLOOR, SUBHASH NAGAR, NEW DELHI- 110027. V/S. M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.</p>
10	154067	763749	<p>M/S. MARC LABORATORIES PRIVATE LEMITED, 3, AVANBHAI MANSIONS, VIDHAN SABHA MARG, LUCKNOW- 226001 V/S. M/S. PEIZER ENTERPRISES SARL, LUXEMBOUG</p>	<p>M/S. ROMESH CHADHA &amp; CO., GROUND FLOOR, 1 ARYA SAMAJ MANDIR ROAD, GANESH GAN, LUCKNOW- 18 V/S. M/S. LALL &amp; SETHI D-17, SOUTH EXTENSION- II, NEW DELHI- 110049.</p>
11	228674	787546	<p>M/S. WINGS PHARMACEUTIALS PVT. LTD, J- 13, UDYOG NAGAR, MAIN ROHTAK ROAD, NEW DELHI- 110041 V/S. M/S. ZEE TELEFILMS LTD., 135, CONTINENTAL BUILDING, DR. ANNIE BESANT ROAD, WORLI , MUMBAI- 400018 AT ALSO J- 27, SOUTH EXTENTION PART- I, NEW DELHI- 110049</p>	<p>M/S. AJAY SAHNI ADVOCATE, 14/55, PUNJABI BAGH (W) NEW DELHI- 110026 V/S. MS. PRATHIBA M. SINGH, F- 12, JANGPURA EXTN, NEW DELHI- 110014</p>
12	DEL-T-3608	742734	<p>M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. GODREJ SARA LEE LED. PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI 400079</p> <p>(FINAL HEARING 2:30 PM)</p>	<p>M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. W.S. KANE &amp; CO SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI 40004</p> <p>(FINAL HEARING 2:30 PM)</p>



13	156534	661461	M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S.HARI CHAND SHRI GOPAL, 12 GAGAN VIHAR, DELHI.	M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013
14	DEL-T- 2406/57652	628150	M/S. DELHI ELECTRICALS, 1/6822 EAST ROHTAS NAGAR, BABARPUR ROAD, SHAHDARA, DELHI- 110032. V/S. M/ S. CHINAR TRUST, C-37, CONNAUGHT PLACE, NEW DELHI- 110001.	M/S. VIDHANI TRADE MARKS CO, 1720/57, 1 <sup>ST</sup> FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
15	DEL-T- 3348/60502	698299	M/S. J.R. OSWAL KNITWEARS, 3154, SUNDAR NAGAR, MAHAVIR COLONY, LUDHIANA, PUNJAB. V/S. M/S. SHIVESH APPARELS, 14, NITYADHAN MIKHERJEE ROAD, 6 <sup>TH</sup> FLOOR, HOWRAH- 711101. W.B.	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. D. SEN & CO, 6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA- 700001.



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NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:16/05/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	172941	766150	M/S OSHO TOOLS PVT. LTD., 65, SANT NAGAR , CIVIL LINES, LUDHIANA -1 V/S M/S OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021.	M/S WORLDWIDE REGISTRATION BUREAU 60/30, NEW ROTHAK ROAD KAROL BAGH , NEW DELHI -110005 V/S M/S KANGA AND COMPANY ADVOCATES, SOLICITONS AND NOTARY READYMONEY MANSION 43, VEER NARIMAN ROAD, MUMBAI 400001.
2	127525	666087	M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2 <sup>ND</sup> FLOOR, CALCUTTA- 700001. V/S. M/S. TAEGU TEC LTD,	M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001. V/S.

			<b>SOUTH KOREA.</b>	<b>M/S. KHAITAN &amp; CO, 1105, ASHOKA ESTATE (11<sup>TH</sup> FLOOR) 24, BARKHAMBA ROAD, NEW DELHI- 110001.</b>
<b>3</b>	<b>182082</b>	<b>762242</b>	<b>M/S. ATLAS MACHINE TOOLS CORPORATION, G.T. ROAD, DHOLEWAL, OPPT, MILITARY CAMP, LUDHIANA PUNJAB V/S. M/S. TATA MOTORS LIMITED, BOMBAY HOUSE, 24, HOMI MODY STREET, HUTATMA CHOWK, MUMBAI- 400001</b>	<b>M/S. MAHTTA &amp; CO, 43-B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA- 141001 PUNJAB V/S. M/S. DEPENNING &amp; DEPENNING, ALAKNANDA, 16 NEPEAN SEA ROAD MUMBAI- 400036</b>
<b>4</b>	<b>121544</b>	<b>666073</b>	<b>M/S. T .T. INDUSTRIES, 10, POLLOCK STREET, 2<sup>ND</sup> FLOOR, CALCUTTA- 700001 V/S. M/S. TAEGU TEC LTD. 304,YONGGYE-RI, GACHANG-MYEON, DALSUNG-GUN, DAEGU-711-860 SOUTH KOREA</b>	<b>M/S. TRADE MARK REGISTRAION BUREAU, 1, NETAJI SUBHAS ROAD, KOLKATA- 700001, V/S. M/S. REMFRY &amp; SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA SECTOR 27, GURGAON-122002</b>
<b>5</b>	<b>116579</b>	<b>666088</b>	<b>M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2<sup>ND</sup> FLOOR, CALCUTTA- 700001. V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.</b>	<b>M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001. V/S. M/S. KHAITAN &amp; CO, 1105, ASHOKA ESTATE (11<sup>TH</sup> FLOOR) 24, BARKHAMBA ROAD, NEW DELHI- 110001.</b>
<b>6</b>	<b>127527</b>	<b>666085</b>	<b>M/S. T.T. INDUSTRIES, 10, POLLOCK STREET, 2<sup>ND</sup> FLOOR, CALCUTTA- 700001, V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.</b>	<b>M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001. V/S. M/S. KHAITHAN &amp; CO, 1105, ASHOKA ESTATE (11<sup>TH</sup> FLOOR), 24, BARAKHAMBA ROAD, NEW DELHI- 110001.</b>



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Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:17/05/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	178819	767410	M/S ALLIED CHEMICALS & PHARMACEUTICALS PVT. LTD., OF RAJNIGANDHA COMPLEX, 8734-D.B. GUPTA ROAD, PAHARGANJ NEW DELHI -110055. V/S M/S PAVAN PHRMACEUTICALS, G-2, SUSMITA FLATS, OPP.ANJALI CINEMA, NEAR VASNA BUS TERMIUS, VASNA, AHMEDABAD - 380015	M/S SEN – OBEROI A-18, CHITTARNAJAN PARK NEW DELHI- 110019 V/S M/S SUBRAMANIAM, NATARJ & ASSOCIATES , ATTORNEYS –AT- LAW E -556, GREATER KAILASH-II NEW DELHI – 110048
2	163676	990675	M/S. JAGDISH ENTERPRISES, DHIR ROAD, BATALA- 143505, PUNJAB. V/S. M/S. ATUL LIMITED, ASHOKA CHAMBERS, RASAL MARG, MITHAKHALI CROSS ROAD, ELLISBRIDGE, AHMEDABAD- 380006.	M/S. D.K HAND AND COMPANY, B- XVIII/17-18, PURIAN MOHALLA, BATALA- 143505, PUNJAB. V/S. MR. LALIT PATNI/MR. J N DESAI, ATUL LIMITED, P.O. ATUL- 396020, DIST. VALSAD, GUJARAT.



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Name of Hearing Officer

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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:19/05/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3491/60861	593424	M/S. SURYA FOOD & AGRO PVT. LTD, D-I, SECTOR-2, DIST. GAUTAM, BUDHA NAGAR, U.P. V/S. M/S.BHAGWATI FOODS PRIVATE LIMITED, MANGALM BUILDING (SECTION-A), 2 <sup>ND</sup> , FLOOR, ROOM 205, 24 HEMANTA BASU SARANI, KOLKATA- 700001,	M/S. LOYAL REGISTRATION SERVICES, 210, JOP PLAZA, P-2, SECTOR-18, NOIDA-201301, NCR DELHI. V/S. M/S. E S GODFRET & SON, 9/1A SHERIFF LANE, GROUND FOOR, KOLKATA- 700016.
2	DEL-T-4866/95661	719408	M/S. FUTURE ENTERPRISES PTE. LTD, SINGAPORE- 388399. V/S. M/S. MC DONALD'S CORPORATION, U.S.A. (FINAL HEARING 2:30 PM)	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. S.S. RANA & CO, 317, LAWYERS CHAMNERS, HIGH COURT OF DELHI, NEW DELHI- 110003. (FINAL HEARING 2:30 PM)



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Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:23/05/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	153827	662962	M/S. BAJRANGBALI KITCHENWARES 27, RAJENDER NAGAR, INDUSTRIAL AREA, MOHAN NAGAR, GHAZIABAD - (U.P.) V/S. M/S. PLAZA WIRES AND ELECTRICALS PVT. LTD., 1553, 1ST FLOOR, BHAGIRATH PALACE, DELHI-110006	M/S. INDO REGISTRATION BUREAU 2, NAVYUG MARKET, 2 <sup>ND</sup> FLOOR, GHAZIABAD-201001 (U.P.) V/S. M/S. VIDHANI TRADE MARKS CO. 1720/ 57, 1ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110 005.
2	181911	990404	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065 V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM.	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S. M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.

3	230130	751369	<p>M/S. MEHRA TRADERS, 49, JANKI DEVI MARKET, AGRA (U.P) V/S. M/S. SONY CORPORATION, 7-35 KITASHINAGAWA 9- CHOME, SHINNAGAWA- KU, TOKYO, JAPAN</p>	<p>M/S. TAJ TRADE MARK PVT LTD, ANAND VRINDAVAN, SANJAY PLACE, AGRA ( U.P.) V/S. M/S. LALL LAHIRI &amp; SALHOTRA LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001</p>
4	148746	709635	<p>M/S. NARESH FOOTWEAR INDUSTRIES, BALDEV NAGAR, NARAINGARH ROAD, AMBALA CITY V/S. M/S. AJAY PLASTIC INDUSTRIES, 95-96, SHAHZADA BAGH EXTENSION, DELHI- 110035. (FINAL HEARING 2:30 PM)</p>	<p>M/S. K.G. MAHESHWARI &amp; ASSOCIATES, 7-A, TRIBUNE COLONY, AMBALA CANTT. V/S. M/S. ALOK SHUKLA, ADVOCATE, B-77(FIRST FLOOR), SARVODAYA ENCLAVE, NEW DELHI- 110017. (FINAL HEARING 2:30 PM)</p>



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Name of Hearing Officer

:

**DR. B.C. RATHORE**

**(DEPUTY REGISTRAR)**

Date:25/05/2016

Time: 11:00AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3509	589487	M/S. N.V. SUMATRA TOBACCO. (INDONESIA) V/S. M/S. ITC LIMITED. VIRGINIA HOUSE, 37, J.L. NEHRU ROAD, KOLKATA 700071. WEST BENGAL (FINAL ARGUMENTS 2:30PM)	M/S. JEHANGIR GULABHAI & BILIMORIA & DARUWALLA. RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STEET), FORT, MUMBAI- 400023 V/S. M/S. S. MAJUMDAR & CO. 5, HARISH MU KHERJEE ROAD, KOLKATA-700025. (FINAL ARGUMENTS 2:30PM)
2	257185	813562	USHA INTERNATIONAL LTD SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI - 110 001 V/S. AGROTEK FIBRES 1111, SHANTI NIWAS, PATTHAR BAZAR, TOWN HALL ROAD, JAGADHRI, DISTT, YAMUNANAGAR, HARYANA	M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 V/S. PARVEEN KUMAR GUPTA BG-114, GUPTA TOWER, SANJAY GANDHI TRANSPORT NAGAR, NEAR MAIN G.T.K. ROAD BYE PASS, DELHI-42
3	234598	807979	MAHESH HOSIERY FACTORY (P)LTD, 3162, BARWALA CHOWK, GALI MANDIR WALI, PAHARI DHIRAJ,	MARS TRADE MARKS CO., F -1, NEW QUTAB ROAD, (PUL MITHAI), TELEWARA, DELHI - 110 006.



			<p>DELHI-110 006. V/S. MAXWELL INDUSTRIES LIMITED C-6, ROAD N*4*-8/. 22, MIDC, ANDHERI EAST, MUMBAI-400 093</p>	<p>V/S. MAXWELL INDUSTRIES LIMITED C-6, ROAD NO. 22, MIDC, ANDHERI EAST, MUMBAI-400 093</p>
4	239923	780452	<p>M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR, (S.S.I) G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. MANORAMA FOODS, A.B. ROAD, MAKSI, DISTT, SHAJPUR, M.P.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. MANORAMA FOODS, A.B. ROAD, MAKSI, DISTT, SHAJPUR, M.P.</p>



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Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**

**(DEPUTY REGISTRAR)**

Date:26/05/2016

Time: 11:00AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	162052	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD. MODI FLOUR MILLS COMPOUND, OKHLA INDUSTRIAL ESTATE, NEW DELHI-110020 V/S. M/S. MOHAN ROCKY SPRINGWATER BREWERIES LTD. MOHANWADI, K HOPOLI-410203 (FINAL HEARING 2:30PM)	M/S. MAN MOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI-110008 V/S. M/S. ARJUN T. BHAGAT 132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO.1865, MUMBAI. (FINAL HEARING 2:30PM)
2	125662	826538	M/S DR. RECKEWEG & CO, BERLINER RING 32, D-64625, BENSHEIM, GERMANY V/S M/S LORD'S HOMOEOPATHIC, C-106/5, NARAINA INDL. AREA, PHASE-I, N. DELHI.	M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008. V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
3	234175	892869	M/S. UNIQUE MANUFACTURING CO,	M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1ST FLOOR,

			<p>BULANDPUR ROAD, BYE PASS, JALANDHAR 144 004, PUNJAB V/S M/S SUKHMANI MALLEABLES, E-69, FOCAL POINT EXTN., JALANDHAR CITY, PUNJAB STATE</p>	<p>UPSTAIR DOON BAKERS, SANJAY GANDHI MARKET, B.M.C. CHOWK, JALANDHAR- 144001, PUNJAB  V/S M/S. KULDIP &amp; ASSOCIATES, 945/3, (F,F) NAIWALA, FAIZROAD, KAROL BAGH, NEW DELHI- 110005.</p>
4	DEL-T- 5029/106134	582028	<p>M/S. ALPNA HERBAL COMSMETICS (INDIA). B-427, SUDERSHAN PARK, DELHI- 110015 V/S. M/S. SHINGAR COSMETICS PVT LTD, "KALPATRU", 71 NUTAN LAXMI SOCIETY, N.S. ROAD NO. 9, JUHU SCHEME, MUMBAI- 400049</p>	<p>M/S. DELHI REGISTATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006 V/S. M/S. INTERNATIONAL TRADE MARKES BUREAU, MANEKJI WADIA BUILDING, 1<sup>ST</sup> FLOOR, 127, MAHATMA GANDHI ROAD, FORT, MUMBAI- 400001</p>



Patents/Designs/Trademark  
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GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

☎ 011-28031838  
011-28032406

Fax no. 28032381

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:30/05/2016**

**Time: 11:00 AM.**

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	152622	807336	M/S. ALKA AYURVEDIC (P) LTD, 26, SSI, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. BAYER AKTENGESELLSCHAFT, GERMANY.  (FOR FINAL ARGUMENTS 2:30 PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DEPENNING & DEPENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG ROAD, GURGAON- 122002.  (FOR FINAL ARGUMENTS 2:30 PM)